factoring units in Gujarat axe located in industrial estates at Valva, Vapi, Ankleshwar and Nandesari and are having effluent treatment plants. The units are monitored by the State Pollution Control Board under the provisions of the pollutiod control laws and legal action is initiated against the defaulters. There are no reports of destruction of fish caused by the effluents from units.

Zoological Survey of India

1367. SHRI RAM RATAN RAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) what are the total grants being annually given to the Zoological Survey of India;

(b) what is the total staff of the Zoological Survey of India and the total expenditure on their salaries and employments; and

(c) what is the future plan and programme of Zoological Survey of India for the next' three years ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) The total annual grant given to the Zoological Survey of India in 1991-92 was Rs. 6,36,42,000/-.

(b) The total staff strength of the Zoological Survey of India is 1,195. The total expenditure on their salaries and emoluments in respect of 1991-92 was Rs. 40,55,900/-.

(c) The Eighth Plan programmes of the Zoological Survey of India include the following activities :—

- (1) Survey of an additional 30% of the area of the country.
- (2) Completion of surveys and studies in the following faunistically rich eco-systems like the Himalayas, the Islands of Andaman & Nicobar and Lakshadweep, the North-Eastern region, etc.
- (3) Completion of status surveys of endangered species.
- (4) Publication of another 24 volumes of the Fauna of India series.

(5) Computerisation of faunal data. S—408RSS/93 (6) Operationalisation of the Marine Aquarium at Digha.

Guidelines/Rules on the Clearance of Environment Related Projects

1368. MISS SAROI KHAPARDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has urged Government to devise a set of guidelines/Rules for speedy clearance of environment related projects;

(b) if so, what are the details thereof; and

(c) what is the reaction of Government in regard thereto ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARIUN SINGH) : (a) No, Sir.

(b) and (c) Does not arise.

Grant for Enlarging Forest cover to U.P.

1369. CHAUDHARY HARMOHAN SINGH : Will the Minister of ENVIRON MENT AND FORESTS be pleased to state :

(a) whether Government have provided any grant to Uttar Pradesh for enlarging forest cover;

(b) if so, what are the details of grant provided to U.P. during the last three years; and

(c) what are the details of the area brought under forestation district-wise during the last three years ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) The details of funds provided to the State Government. of Uttar Pradesh during the last three years by the Ministry of Env'ronment and Forests under the Centrally Sponsored Schemes for afforestation/tree planting activities is as given below :

Year	Rs. in lakhs
1989-90	381.51
1990-91	554.08
1991-92	705.88

(e) The disSict-wis* information is being collected and will be laid on the Table of the House.

Eco-System of Chika Lake In Orissa

1370. SHRI SANTOSH KUMAR SAHU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a)whether Government are aware of the pupular public demand for the protection of the environment and eco-system of Chilka late in Orissa;

(e) whether Government have also received any representation from Voluntary Organisations and State Government in this connection; and

(c) if so, the details thereof; and the action taken or proposed to be taken in this regard ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH) : ('a) Yes, Sir.

(b) and (c) Government has received a number of representations from voluntary organisations, Regislators -and others regarding the environmental implications of the proposed Prawn Culture Project at the Chilka lake, which is a joint venture of the Government of Orissa and the Chilka Aquatic Farms Ltd. The State Government has been advised that the project work, including the construction activities, should not be undertaken till a in-depth environmental impact assessment study is carried out by a multisciplinary group.

मध्य प्रदेश में वन ग्रामों को राजस्व ग्रामों में बदसा अल्पा

1371. आं केलाल नारायय सारंग: मया पयविरण और बन मंती 5 अगस्त, 1992 को पाज्य सभा में अतारांकित प्रका 2887 के दियें गयें उत्तर की देखेंगे और यह बताने की क्रमा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने बन ग्रामों को राजस्व ग्रामों में बदलने के अपने प्रस्तकों का ब्यौरा प्रस्तुत कर दिया है; ब्रौर (ख) थदि हां, तो उन पर लिये गये निर्फय का ब्यीर क्या है ?

भानव संसातन विकास मंदी (श्री अर्जुन सिंह) : (क) जीनहीं।

(ख) प्रश्न नहीं उठता ।

बेतवा शुद्धिकरण योजमा

1372. अत्रे कैरनका न/रायण सारंगः क्या पर्यावरण सौर वन मंती सह बताने सी इत्या करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने बेतवा शुद्धिकरण योजना केन्द्रीय सरकार को प्रस्तुक्ष कर दी है; यदि हो, तो कब;

(ख) इस परियोजना के लिए मध्य प्रदेश सरकार ने कितनी धनराशि मांगी है और राज्य सरकार को उक्त धनराशि कब तक दे दी आयेगी; और

(च) इस योजना को अभी सक स्वीकृति न दिये चाने के क्या कारण है ?

स्तम्ब संगत्थ**न विकास मंत्री (भी** इत्र्युन सिंह): (क) से (ग) बेतवा नवीं को साफ करने के लिए मध्य प्रदेश सरकार ने 1989--90 में 559 लाख रुपये का प्रस्ताव भेजा था। निधियां उपलब्ध न होने के कारण परियोजना को मंजूर नहीं किवा गया।

Kaziranga National Park in Upper Assam

1373. SHRI KAMAL MORARKA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that the Kaziranga National Park in Upper Assam has lost 90 Rhinocerouses during the current year;

(b) whether any inquiry has been conducted into the loss;

(c) if so, what are the details, thereof;

(d) if not, what are the reasons therefor; and